

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. Interlocutory Application (IBC)(Liq.)/33/2024
In C.P. (IB)/1790(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024

NAME OF THE PARTIES: - State Bank of India
V/s

Taguda Pte Limited
IN THE MATTER OF
State Bank of India

V/s
Ushdev International Ltd.

Section: 33(1) (b) (i) to (iii) r/w Sec 33(3) U/s 7 of Insolvency and Bankruptcy
Code, 2016

ORDER

Interlocutory Application (IBC)(Liq.)/33/2024: -

Present: -

Adv. Siddhant Marathe Applicant.

Adv. Tarika Jaitley i/b Adv. Ekta Pandey Respondent.

Counsel for the Applicant/Liquidator seeks time to argue this petition as an appeal is pending against the order dated 08.12.2023 passed by this Bench before the Hon'ble NCLAT and the appeal is listed on 01.08.2024. As requested by the counsel for the applicant, the matter is adjourned to **28.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)